CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH

ORIGINAL APPLICATION NO: 13/2001

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Shri Isaq Abdul Rehman Maniar	•					
Shri K.B.Talreja						
	Advocate for Applicant.					
Versus						
Union of India & Anr						
	respondents.					
Shri R.K.Shetty	_					
	Respondents.					
Coram: Hon'ble Shri Justice Ashok Agarwal, C Hon'ble Smt. Shanta Shastry, Member (

- 1. To be referred to the Reporter or not?
- 2. Whether it needs to be circulated to other Benches of the Tribunal?
- 3. Library.

AGARWAL)

abp

CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH ORIGINAL APPLICATION NO: 13/2001 DATED THE 30th DAY OF APRIL 2001

CORAM: HON'BLE SHRI JUSTICE ASHOK C AGARWAL, CHAIRMAN HON'BLE SMT.SHANTA SHASTRY, MEMBER(A)

- Isaq Abdul Rehman Maniar, R/O.ESIS Hospital, Type 'A' Room No.16, Kamgar Hospital, Ulhasnagar-3.
- 2. Smt.Latifa Isaq Maniar, wife of Isaq Abdul Rehman Maniar ... Applicants

By Advocate Shri K.B.Talreja

V/s.

- 1. The Union of India, Through the General Manager, Central Railway, Mumbai CST.
- 2. The Chief Workshop Manager, Central Railway, Parel Workshop, Parel.

... Respondents

(ORAL) (ORDER)

Per Shri Justice Asshok C Agarwal, Chairman

By the present OA, the applicant seeks to impugner order of removal from service passed way back on 18/7/1989. Applicant, it appears has been removed from service in persuance of Disciplinary Proceedings conducted against him. Present OA in the circumstance, we find suffers from the vice of laches and is obiviously barred by limitation. The said bar cannot be removed merely by placing reliance on communication of 18/8/2000 addressed by the respondents to the advocate of the applicant

whereby he has been intimated that applicant no.1 has been removed from service since 18/7/89.

2. In the circumstances, the OA is summarily rejected. No costs.

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(SHANTA SHASTRY)
MEMBER(A)

abp

(ASHOK C AGARNAL)